

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT NO. II**

(13) C.P.(IB)-1713(MB)/2018

CORAM:

SHRI RAVIKUMAR DURAISAMY
Member (Technical)

SHRI RAJASEKHAR V.K.
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **05.02.2020**

NAME OF THE PARTIES: Hubegrop India Pvt. Ltd.
V/s
Jalram Flexo Laminates (P) Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Counsel for the parties are present.
2. Pleadings are complete in the matter.
3. List this matter for Arguments on **26.02.2020**.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

RAJASEKHAR V.K.
Member (Judicial)

05.02.2020
Aah